

National Company Law Appellate Tribunal

NOTICE

Hon'ble Mr. Kanthi Narahari is scheduled to assume charge as Member Technical in the National Company Law Appellate Tribunal on 10.04.2019. The Oath taking Ceremony will be held at 10:30 A.M. in the Hon'ble Chairperson's Court. Learned Lawyers and Counsels are cordially invited.

-sd/-
REGISTRAR
NCLAT

DAILY CAUSE LIST DATED 10.04.2019 (WEDNESDAY)

Court of Chairperson

11: 15 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 280 of 2019	Kinjal Enterprises Vs. Kamla Real Estate Hub Pvt Ltd	Sanjana Saddy	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 262 of 2019	Nanubhai Nichhbhai Desai Vs. Omkaara Assets Reconstruction Pvt Ltd. & Anr.	Yadav P.R	Gautam Singh
3.	Comp. App. (AT) (Ins) No. 264 of 2019	Chander Mohan Sawhney Vs. Central Bank of India Ltd. & Anr.	Anjani Kumar Singh	
4.	Comp. App. (AT) (Ins) No. 323 of 2019	Neeraj Jain Vs. Yes Bank Ltd & Anr	Nikhil Singhvi	
5.	Comp. App. (AT) (Ins) No. 324 of 2019	Insolvency and Bankruptcy Board of India (IBBI) Vs. Rishi Prakash Vats & Ors.	Vikas Mehta	
6.	Comp. App. (AT) (Ins) No. 365 of 2019	J.P. Morgan Chase Bank N.A Vs. Ashapura Minechem Ltd.	Ashish Mukhi	
7.	Comp. App. (AT) (Ins) No. 366 of 2019	Pr. Commissioner of Income Tax Vs. Gujrat Themis Biosyn Ltd.	Ruchir Bhatia	
8.	Comp. App. (AT) (Ins) No. 367 of 2019	Surya Alloy Industries Ltd. Vs. Larsen & Toubro Ltd.	Goutham Shiv Shankaar	

9.	Comp. App. (AT) (Ins) No. 368 of 2019	Gaurav Hargovindbhai Dave. Vs. Hema Manoj Shah & Ors.	Udit Kishan	
10.	Comp. App. (AT) No. 92 of 2019	Saibaba Surfactants Pvt Ltd & Anr. Vs. Kamalkumar S.Jain & Ors.	Arvind Kumar Gupta	
11.	Comp. App. (AT) No. 93 of 2019	Devendra Kumar Aggarwal & Ors. Vs. Prayag Polytech Pvt Ltd & Ors.	Garima Sharma	
12.	Competition Appeal (AT) No. 17 of 2019	Ashokbhai M Mehta Vs. Competition Commission of India	Amrita Singh	Navdeep Singh- CCI

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 734 of 2018	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange &Ors.	Abhishek Anand	Surekha Raman- R1 Sanyam-R2
14.	Comp. App. (AT) (Ins) No.96 of 2019	Pranami Trading Pvt ltd. Vs. Kieon Developers Pvt Ltd.	Kush Chaturvedi	Anjum Parvez
15.	Comp. App. (AT) (Ins) No. 26 of 2019	Housing Development Finance Corporation Ltd. Vs. RHC Holding Pvt. Ltd.	Amrita Singh	Jayant Mehta
16.	Comp. App. (AT) (Ins) No. 22 of 2019	Gupshup Technology India P. Ltd. Vs. Zopsmart Technology P. Ltd.	Ashok Kriplani	Amit Acharya
17.	Comp. App. (AT) (Ins) No. 36 of 2019	Anil Goel Vs. 21 Capital PCC	Shivani Kadam	Kiran Sharma
18.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	
19.	Comp. App. (AT) (Ins) No. 161 of 2019	Muthoot Finance Ltd. Vs. Southern Investments Pvt. Ltd.	Priyanka Ghorawat	Ishaan George (R1)
20.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	
21.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	

For Hearing

22.	Comp. App. (AT) (Ins) No. 550 of 2018 Part Heard	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr. With	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya R-2)
23.	Comp. App (AT) (Ins) No. 562 of 2018 Part Heard	Gail (India) Ltd. Vs. State Bank of India & Ors. With	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP

24.	Comp. App. (AT) (Ins) No. 555 of 2018 Part Heard	IFCI Limited Vs. R.P. for Monnet Ispat & Energy Ltd. With	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
25.	Comp. App. (AT) (Ins) No. 802 of 2018 & 38 of 2019 Part Heard	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd.	Anand Verma	Himanshu Satija-RP Misha Bishwajit Dubey-SBI
26.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal-R1

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 254 of 2018 Part Heard	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. With	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
2.	Comp. App. (AT) No. 268 of 2018 Part Heard	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
3.	Competition App. (AT) No. 69 of 2018 Part Heard	Hindustan Petroleum CorporationLtd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
4.	Competition App. (AT) No. 70 of 2018 Part Heard	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra

Note: - Court will rise at 03:00 PM.

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By Order
-sd/-

Registrar